

31/07/22
22/7/22

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting orders are hereby made in official exigency with immediate effect:

S.No	Name & EC	From	To
1	Sh. Kamal Bandhu E.C.: 17021932	SJA/Reader in the Court of Ms. Shalinder Kaur, Principal D&SJ, Shahdara, KKD, Delhi	Reader in the Court of Sh. Yashwant Kumar, Principal D&SJ, North-West, Rohini, Delhi
2	Sh. Sandip Kumar E.C.: 65731443	Reader in the Court of Sh. Yashwant Kumar, Principal D&SJ, North-West, Rohini, Delhi	SJA in Office Pool, Central, THC, Delhi
3	Sh. Kuldeep Rawat E.C.: 13877	JA/Reader in the Court of Principal Judge Family Courts (HQs) DWK, Delhi	Reader in the Court of Ms. Shalinder Kaur, Principal D&SJ, Shahdara, KKD, Delhi
4	Sh. Puneet Luthra E.C.: 14010	JA/PS in the Personal Office of Principal D&SJ, Shahdara, KKD, Delhi	JA in the Personal Office of Principal D&SJ, North-West, Rohini, Delhi

Note: 1) Sh. Shyam Jaiswar, SJA posted in diverted capacity earlier in Family Courts establishment on temporary basis is hereby regularized for a period of one year from the date of this order as Reader in the Court presently being presided over by Sh. Harish Dudani, Principal Judge, Family Courts, Patiala House Courts, New Delhi.

(2) Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination, and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

Girish Kathpalia
22.7.22

(Girish Kathpalia)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 55152-176
P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the 22 / 07 / 2022

Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judges, North-West & Shahdara, Delhi
2. Ld. Principal Judge, Family Courts (HQs) Delhi.
3. Ld. Officers concerned.
4. The Personal Office of the Ld. Principal D&SJ (HQs), THC, Delhi.
5. The DDOs concerned for further necessary action as per rules.
6. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
7. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
8. The officials concerned.

Balbir Singh Shalar
22/7/22
(Balbir Singh Shalar)
Administrative Officer (Judl.)
Admn.-II (HQs) THC, Delhi